(iii) MICRO-WAVE LINK FOR MALABAR REGION OF KERALA FOR T.V. PROGRAMMES.

*SHRI V. S. VIJAYARAGHAVAN (Palghat): Sir, a T.V. Centre in Kerala is a long-cherised wish of the Keralites. I compliment the Government for taking a decision to set up a T.V. centre in Trivandrum. However, now it is understood that the proposed T.V. Centre in Trivandrum will not have the necessary range to cover the State as a whole. This has caused disappointment to the people living in the Malabar region of Kerala. After waiting for a T.V. Centre for so long, when it comes, if all are not benefited; it would be very unfortunate.

As a matter of fact, the problem of T.V. coverage can be solved by linking the district headquarters of Malabar region with the microwave system. With a Relay Station set up there, the people in this area can have the benefit of T.V. programmes relayed from Madras, Bombay and Trivandrum. The other day the hon. Minister for Information and Broadcasting had said in the Lok Sabha that such a link-up is possible provided the area is covered by the micorwave system.

Therefore, I would earnestly request the hon. Minister for Communications to take suitable steps to link up the Malabar region with the microwave system, so that the people of Malabar also can enjoy the T.V. programmes along with the rest of the people of Kerala.

(iv) PROBLEM OF DRINKING WATER SUPPLY DUE TO STRIKE BY EMPLOYEES IN BIHAR.

श्री रामावतार शास्त्री (पटना): बिहार में छः लाख शिक्षकों और सरकारी कर्मचारियों की हड़ताल के चलते पटना, रांची तथा अन्य बड़े शहरों में स्थित भारत सरकार के कार्यालयों में काम कर रहे हजारों सरकारी कर्मचारियों को न कार्यालयों में पानी मिल रहा है और न उन की कालोनियों एवं महल्लों में। इस के कारण उन में हाहाकार मच गया है जिसका स्वाभाविक प्रभाव उन के कामों पर पड़ रहा है। कहने का तात्पर्य कि उन कार्यालयों में हड़ताल के बिना हड़ताल है क्योंकि सारा कामकाज ठप्प है।

भारत सरकार को इस ओर शीघ्र ध्यान दे कर केन्द्रीय सरकारी कार्यालयों तथा कर्मचारियों के महल्लों में पानी की व्यवस्था करनी चाहिए। अगर ऐसा नहीं किया गया तो पानी के अभाव में उन कार्यालयों में कामों के पूर्ण रूप से ठप्प हो जाने की आशंका है जिस की जवाबदेही सरकार पर ही होगी।

(v) RE-IMPOSITION OF CEILING ON PRODUCTION OF MATCHES IN COTTAGE SECTOR UNITS.

SHRI ERA MOHAN (Coimbatore): In 1979-80 the Central Budget restructured the excise schedule on the match industry with a view to encouraging the growth of cottage sector match units in the rural areas. In order to prevent the possible infiltration of the middle sector units into the arena of the cottage sector and in order to ensure that the benefit of the lowest rate of excise duty of Rs. 1.60 per gross accrues to genuine cottage sector units, the ceiling of 75 million matches was imposed on the cottage sector unit.

The Government of India removed this ceiling in June, 1980 in order to ensure accelerated growth of the cottage sector. But the middle sector units, on which also there was no ceiling, did take advantage of this and infiltrated into the cottage sector, appropriating the benefit of the lowest rate of excise duty. In order to eliminate the growing malpractices of this kind, the Government reimposed the ceiling of 120 million matches in notification issued in March, 1981.

*The original speech was made in Malayalam.

But due to certain administrative problems this notification was rescinded through another notification of June, 1981.

There is no ceiling stipulation in the earlier notification. Again, the middle sector units have taken advantage of this lapse of the Government by going to the High Court of Madras in writ on the plea that since there is no ceiling now on the cottage sector, the middle sector units also become entitled to pay Rs. 1.60 per gross instead of the prescribed Rs. 4.50 per gross. The High Court has upheld their contentions on 8-12-1981 with no right of appeal to the Government. The middle sector units pay only Rs. 1.60 per gross now, instead of Rs. 4.50 per gross which will result in a loss of excise revenue to the tune of Rs. 2 crores a month, besides causing a serious threat to the very survival of 7000 cottage units which will not be able to compete with the marketing competence of the middle sector units. The apprehension that the middle sector units may even claim refund from 19-6-1980 may also become a reality in which case the Government would be losing nearly Rs. 40 crores in such a refund.

The absence of ceiling clause in the notification seems to have been brought to the notice of the Government as early as September, 1981 and yet the Government did not take any action till the date of judgment of the High Court of Madras.

I request the Government to issue a fresh notification re-imposing the ceiling of 120 million matches on the cottage sector match units.

(vi) FACILITIES FOR THE WORKERS EMPLOYED IN BRICK KILNS IN DELHI.

श्री चन्द्र पाल शैलानी (हाथरस) : उपाध्यक्ष महोदय, मैं अपने वक्तव्य द्वारा सरकार का ध्यान मजदूरों के उस वर्ग की ओर आकर्षित करना चाहूंगा जिसका राष्ट्र के निर्माण में अत्यंत महत्वपूर्ण योगदान रहता है। ये मजदूर वर्ग हैं इंट भटटों पर काम करने वाला जो चौबीसों घंटे मालिकों की गुलामी करता है और आजीवन फटे हाल रहता है। हमारे देश में लाखों लोग मय अपनी स्त्री बच्चों के अपना वतन छोड़कर दूर-दूर तक भट्टों पर काम करने जाते हैं। दिल्ली में भी करीब तीन-चार सौ भट्टे होंगे जहां दूसरे प्रदेशों से मजदूर आकर काम करते हैं। यदि आप जाकर देखें तो मालूम होगा कि मालिकों द्वारा किस हद तक इन मजदूरों का शोषण किया जाता है और ये लोग कैसा नारकीय जीवन व्यतीत करते हैं।

श्रीमान् दिल्ली में इस समय इंट का भाव लगभग 400 रुपए प्रति हजार है और आपको आश्चर्य होगा कि जो मजदूर कड़कड़ाती हुई सर्दी तथा तपती हुई गर्मी में कठोर परिश्रम करके इंट थापता है, उसे मजदूरी मिलती है केवल 20 रुपए प्रति हजार और इस काम में सिर्फ आदमी ही नहीं बल्कि उसकी स्त्री और छोटे-छोटे बच्चे सब जुटते हैं। अब मैं आता हूं इनकी आवास व्यवस्था पर। भट्टों के मालिक इनको आवास के नाम पर जो झुग्गियां देते हैं, यदि आप उनका मुलाहिजा फर्माएं तो रोना आता है। इंटों की दीवारें खड़ी करके उन पर सिरकी का पाल या छप्पर पर डाल दिया जाता है। उसकी ऊंचाई इतनी होती है कि आदमी भी खड़ा नहीं हो सकता। सारा परिवार उसी में सोता है और उसी में खाना बनाता है। दरवाजे पर किवाड़ नाम की कोई चीज नहीं होती। सर्दी गर्मी के थपेड़े और धूल मिट्टि के झोंके सब कुछ सहता है इस मजदूर का परिवार उस झुग्गी में। अभी पिछले तीन दिसंबर की बात है कि महरौली के पास विशनगढ़ में एक भट्टे की दो झुग्गियों में आग लग गई जिसमें मजदूरों का सब कुछ स्वाह हो गया इस कड़कड़ाती सर्दी में दो-तीन भट्टों पर मजदूरों के चार-पांच बच्चे मर चुके हैं। इन मजदूरों के लिए चिकित्सा की कोई सुविधा नहीं। बच्चों की शिक्षा का कोई प्रबंध नहीं।